

LOK SABHA
UNSTARRED QUESTION NO. 4064
TO BE ANSWERED ON 19th DECEMBER, 2024
Bio-CNG Plant in Chhattisgarh

†4064. SHRI BRIJMOHAN AGRAWAL:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware of the steps taken by the Chhattisgarh Government to promote setting up of CNG plants keeping in view of their social and environmental benefits and if so, the details thereof;
- (b) the employment opportunities created and the initiative taken for the local development due to establishment of Bio-CNG plants;
- (c) whether there has been any increase in the employment generation at the local level due to the establishment of the said plant and if so, the details thereof;
- (d) whether the Government is conducting any special programme to provide any financial, educational and technical training to the entrepreneurs for setting up of the Bio-CNG plants;
- (e) if so, the types of training to be imparted in Chhattisgarh State under the said programme; and
- (f) the way by which the Government is taking steps in the direction of self-reliance and sustainable development in the urban and rural areas through Bio-CNG plants especially in Chhattisgarh State?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

- (a) In its latest Industrial Policy for 2024-30, Government of Chhattisgarh has included Compressed Biogas i.e. bio-CNG under “Vishisht Utpad hetu Brihad Udyam” category to provide several financial and other incentives such as electricity duty exemption for 12 years, stamp duty exemption, registration fee waiver, etc.
- (b) and (c) CBG plants are primarily set up by private entrepreneurs. As per the GOBARDhan portal 18 CBG projects have been registered in Chhattisgarh, out of which one project is functional and three are under construction. Each such plant typically helps create 25 nos. of direct employment and 50 nos. of indirect employment in construction, production and ancillary activities at local level.

(d) and (e) Government is organising various workshops, seminars and meetings to create awareness among entrepreneurs about the technical, financial and operational aspects of CBG, wherein entrepreneurs of Chhattisgarh also participate. Additionally, learning modules are also available on portal satat.co.in.

(f) Government has launched “Sustainable Alternative Towards Affordable Transportation (SATAT)” initiative on 1st October 2018, to promote the production of Compressed Bio Gas (CBG) from various waste/ biomass sources in the country and for promoting its use along with Natural Gas. Under SATAT initiative Oil and Gas Marketing Companies (OGMCs) viz. IOCL, HPCL, BPCL, GAIL and IGL invite Expression of Interest (EOI) to procure CBG from potential entrepreneurs across the country including Chhattisgarh.

Government has taken various steps to promote the establishment of CBG projects across the country. These steps includes assured price for off-take of CBG through long term agreements with OGMCs; the Umbrella Scheme of National Bio Energy Programme by the Ministry of New and Renewable Energy, which *inter-alia* provided Central Financial Assistance to all kind of CBG/biogas plants; Additional Central Assistance for Municipal Solid Waste-based CBG projects under Swachh Bharat Mission Urban 2.0; the inclusion of bio-manure produced from CBG plants as Fermented Organic Manure and Liquid Fermented Organic Manure under Fertilizer Control Order 1985; Market Development Assistance to promote Organic Fertilizer produced from CBG projects by Department of Fertilizers; the inclusion of CBG projects under ‘White Category’ by Central Pollution Control Board on case to case basis; the inclusion of CBG projects under Priority Sector Lending by RBI; loan products from various Banks for financing of CBG projects; etc.

Further, the Ministry of Petroleum and Natural Gas has taken initiatives such as guidelines for synchronization of CBG with CNG in CGD Network; a scheme for the development of pipeline infrastructure (DPI) for injection of CBG into the City Gas Distribution (CGD) network; a scheme to support CBG producers for procurement of Biomass Aggregation Machinery (BAM) Scheme; and phase wise mandatory selling of CBG in CNG (T) and PNG (D) segment of CGD network.
